

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. CHIRAG BHANU SINGH

Civil Appeal No(s). 847/2012

INDIAN GRANITE CRUSHING CVOMPANY

Appellant(s)

VERSUS

COMMR.OF COMMERCIAL TAXES LUCKNOW

Respondent(s)

Date : 13/05/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. T. Mahipal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Affidavit of valuation has not been filed despite ample
opportunities given.

Let the matter be placed before the Hon'ble Court as per
rules.

(CHIRAG BHANU SINGH)
Registrar